CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



CP No. 89/2007 in OA 869/1999

New Delhi this the 1st day of August, 2007

Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J) Hon'ble Mrs. Neena Ranjan, Member (A)

- Central Jail Employees Association,
 New Delhi Through its now General
 Secretary Shri Brahm Prakash, Tihar Jail, New Delhi.
- Shri Ram Dayal Pal S/0 Late Ram Sumer Pal, Warder, Central Jail No.1, Tihar Jail, New Delhi.

Applicants

(By Advocate Shri Shyam Babu)

VERSUS

- Shri V.K. Duggal,
 Secretary,
 Ministry of Home Affairs,
 Government of India, North Block, New Delhi.
- Shri R. Narayanan Swami,
 Chief Secretary, Government of N.C.T. of Delhi
 Player's Building, I.P. Estate, New Delhi.
- 3. Shri B. K. Gupta
 (Now Director General cum I.G. Prison)
 Prisons Headquarters,
 Tihar Jail Complex, New Delhi.

Respondents

(By Advocate Shri Vijay Pandita)

ORDER (ORAL)

(Hon'ble Mr. Justice M. Ramachandran, Vice Chairman (J):

It is pointed out that during pendency of this application, respondents have passed order dated 8.6.2007, a copy of which is handed over to us by the parties, and placed on record. As such, we think it will not be appropriate for us to continue the hearing of this CP. CP is closed, however, reserving liberty for applicants to move appropriately, in case need arises. Respondents are discharged.

Ukanan

(Mrs. Neena Ranjan) Member (A) (M. Ramachandran)
Vice Chairman (J)